



NOTIFICATION No. 172 / 2021

The District Judges mentioned in Column (1) below are transferred and posted to the posts mentioned against their names in Column (2) below :

<i>S.No.</i>	<i>Name and Designation (1) Thiru./Tmt./Selvi.</i>	<i>Transferred and posted as (2)</i>
1	J.Radhika, Sessions Judge, Special Court for Exclusive Trial of Cases under POCSO Act, Coimbatore	Sessions Judge, Special Court for exclusive trial of cases under POCSO Act, Madurai in the existing vacancy.
2	N.Ramakrishnan, Special District Judge, Special District Court to deal with MCOP cases, Villupuram	V Additional District Judge, Coimbatore in the existing vacancy
3	A.R.V.Ravi, XIX Additional Judge, City Civil Court, Chennai.	VI Additional District Judge, Madurai in the existing vacancy
4	K.Vijaya, Sessions Judge, Special Court for exclusive trial of cases under POCSO Act, Thanjavur	Additional District Judge (Fast Track Court), Arani, vice Thiru.S.Syed Barkathullah transferred
5	S.Syed Barkathullah, Additional District Judge (Fast Track Court), Arani	Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Dharmapuri in the existing vacancy
6	A.K.K.Rajini, Chairman, Permanent Lok Adalat, Nagapattinam	Chairman, Permanent Lok Adalat, Madurai, in the existing vacancy
7	N.Uma Rani, Chairman, Permanent Lok Adalat, Pudukkottai	Chairman, Permanent Lok Adalat, Coimbatore in the existing vacancy

S.No.	Name and Designation (1) Thiru./Tmt./Selvi.	Transferred and posted as (2)
8	N.Logeswaran, Principal District Judge, Thoothukudi	Additional District Judge and Presiding Officer, Special Court under E.C.Act, Coimbatore in the existing vacancy.

**HIGH COURT OF MADRAS, CHENNAI.
DATED: 18.06.2021.**

**Sd/- P.DHANABAL,
REGISTRAR GENERAL.**

